GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3533 ANSWERED ON:15.12.2014 NON RELEASE OF FUNDS FOR DEVELOPMENT OF STS Shekhawat Shri Gajendra Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether various Scheduled Tribes (STs) development funds including funds for Saharia tribals in Madhya Pradesh under four year conservation-cum-development plan are not released despite approval of the Government;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which funds for such development plans are likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): No, Madam. Funds as mentioned below, have been approved and released to the Government of Madhya Pradesh under the scheme of Development of Particularly Vulnerable Tribal Groups (PVTGs) including Saharias tribe, during the last two years and the current year:

(Rs. In lakh)
Year 2012-13 2013-14 2014-15
(as on 12.12
.2014)
Total funds 4350.00 4500.00 3500.00
approved
and
released

(b) & (c): Do not arise, in view of (a) above.